

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-111/2012/2224/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Raktim Duarah,  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated Guwahati, the <sup>16</sup> 11 March, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJK/Esstt./2253/E Dated 26.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 29.02.2024 till the evening of 05.03.2024**, as prayed for. Further, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-111/2012/2225/A, dated , 11-03-2024**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**